

1. QUESTION**(a) POSTPONED STARRED QUESTION TO BE ORALLY ANSWERED**

Postponed Starred Question No.6C tabled by Shri Antonio Fernandes, MLA regarding 'Disposal of Garbage' (originally slated for answer on 15-12-2017) to be orally answered.

(b) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(c) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

2. CALLING ATTENTIONS

1. Shri Isidore A. Fernandes, MLA to call the attention of the Minister for Science & Technology:

"Fear and anxiety in the minds of the Shack Owners due to delay in granting NOC/Permission by the Department of Tourism and receiving demolition notices by GCZMA. The steps Government has taken/intends to take in the matter."

2. Shri Wilfred D'Sa, MLA to call the attention of the Minister for Water Resources:

"Fear and anxiety in the minds of the Farmers due to nonconstruction and maintenance of Sluice Gates and Bhandaras on time due to which saline water entered into the fields and destroying the fertile Agricultural land costing heavy losses to the Farmers. The steps Government has taken/ intends to be taken in the matter."

3. PRESENTATION OF THE ANNUAL FINANCIAL STATEMENT FOR THE YEAR 2018-2019**4. PRESENTATION, DISCUSSION AND VOTING OF 'VOTE ON ACCOUNT' FOR THE YEAR 2018-19****5. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION (VOTE ON ACCOUNT) BILL, 2018**

Shri Manohar Parrikar, Chief Minister to move for leave to introduce the Goa Appropriation (Vote on Account) Bill, 2018.

ALSO to introduce the Bill.

Shri Manohar Parrikar, Chief Minister to move that the Goa Appropriation (Vote on Account) Bill, 2018 be taken into consideration.

ALSO to move that the Bill be passed.

6. **VALEDICTORY REMARKS BY SPEAKER**

7. **NATIONAL ANTHEM**

**ASSEMBLY HALL
PORVORIM-GOA
21st FEBRUARY, 2018**

**N. B. SUBHEDAR
SECRETARY**